

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SUMERU INDUSTRIES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 27/02/2007 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Mr. Vipul H. Raja, Ms. Sonal V. Raja and Mr. Nandit V. Raja ('Acquirers') to acquire up to 2,88,00,000 equity shares having a face value of Re. 1/- representing 40% of the paid-up equity share capital of Sumeru Industries Limited at a price of Re. 1.18 per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Sumeru Industries Limited (SIL)
10th Floor, Sumeru Centre, Near Parimal Crossing, C.G.Road, Paldi, Ahmedabad – 380 007 (India)
2. Name and Address of Acquirers : Mr. Vipul H. Raja, Ms. Sonal V. Raja and Mr. Nandit V. Raja
34, Springvally Society, Behind Karnavati Club, S.G. Highway Road, Ahmedabad – 380 058 (India)
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Sharepro Services India Pvt. Limited.
5. Offer details
 - a) Date of opening of the offer : 30/04/2007
 - b) Date of closure of the offer : 19/05/2007

6. Details of the acquisition:

| Sr. No. | Particulars | Proposed in the offer document | | Actuals | |
|---------|---|--------------------------------|-------------------|-----------------------|-------------------|
| | | | | | |
| 1 | Offer price | Re. 1.18 | | Re. 1.18 | |
| 2 | Share holding of Acquirers before Acquisition | 52,78,000 (7.33 %) | | 52,78,000 (7.33 %) | |
| 3 | Shares acquired by way of Agreement | Nil | | Nil | |
| 4 | Shares acquired in the open offer | 2,88,00,000 (40.00 %) | | 2,07,10,629 (28.76%) | |
| 5 | Size of the open offer (No of shares multiplied by offer price per share) | Rs. 3,39,84,000 | | Rs. 2,44,38,542.22 | |
| 6 | Shares acquired after P.A. but before 7 working days prior to closure date, if any. | Nil | | Nil | |
| 7 | Post offer share holding of acquirers (2+3+4+6) | 3,40,78,000 (47.33 %) | | 2,59,88,629 (36.09 %) | |
| 8 | Pre & Post offer share holding of public | Pre Offer | Post Offer | Pre Offer | Post Offer |
| | No. of Shares: | 5,73,42,050 | 2,85,42,050 | 5,73,42,050 | 3,66,31,421 |
| | Percentage: | (79.64 %) | (39.64 %) | (79.64 %) | (50.88 %) |

Note: The Acquirers belong to the promoter group of SIL. The Acquirers had announced this Offer in terms of the provisions of Regulation 11(1) of the SEBI (SAST) Regulations, 1997 and subsequent amendments thereto, with a view to consolidate the holding of the promoter & promoter group in the company. The pre & post Offer holding of the promoter and promoter group of SIL is 20.36 % & 49.12 % respectively.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued on behalf of Acquirers by:
Manager to the Offer

KEYNOTE
CORPORATE SERVICES LIMITED

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SEBI Regn.: INM000003606, AMBI Regn. No. AMBI/040
Contact Person : Mr. Janardhan Wagle